

National Company Law Appellate Tribunal

Principal Bench, New Delhi

Company Appeal (AT) (Ins) No. 611 of 2019

IN THE MATTER OF:

TUF Metallurgical Pvt. Ltd.

...Appellant

Vs

Wadhwa Glass Processors Pvt. Ltd.

...Respondent

Present:

For Appellant: Mr. Vaibhav Mahajan, Advocate.

**For Respondent: Mr. Debopriyo Moulik and Mr. Sushant Mahajan,
Advocates.**

ORDER

(Through Virtual Mode)

22.02.2021: It appears that the Court have taken Judicial Notice of the fact that similar matter in the case of **Anil Ambani & Ors.** is pending before the Hon'ble Supreme Court in which arguments have started last week.

List the Appeal on **05th April, 2021.**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Ms. Shreesha Merla]
Member (Technical)**

sr/nn